

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.942**  
**ANSWERED ON 09.02.2024**

**ROAD CROSSING WORKS IN BIHAR**

942 SHRI VIVEK THAKUR:

Will the Minister of RAILWAYS be pleased to state:

- (a) the status of ongoing road crossing works in Bihar;
- (b) number of works sanctioned in last two years i.e. since 01.04.2022; and
- (c) the criteria for sanction of such works?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a): There are total 202 Nos. (108 Nos. Road Over Bridges and 94 Nos. Road Under Bridges) ongoing road crossing works in the state of Bihar.

(b) and (c): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) across railway tracks is a continuous and dynamic process of Indian Railways. Such works are taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc. During last two years i.e. since 01.04.2022, 33 Nos. Road Over Bridges (ROBs) and 42 Nos. Road under Bridges (RUBs) have been sanctioned in the State of Bihar.

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